

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.100/1631/2014

This the 26th day of October, 2016

**Hon'ble Mr.Raj Vir Sharma, Member (J)
Hon'ble Mr.K.N.Shrivastava,Member(A)**

1. Kanchan Singh, Binder
President, GIP Workers Union (Regd)
Age 55 years
S/o Balram
Presently posted at
Govt. of India Press, Faridabad.
2. N.G. Gupta, LDC
Age 58 years
S/o ShriMadanLal
Presently posted at
Govt. of India Press, Faridabad.
3. Sher Singh, Asst. Binder
Age 39 years
S/o ShriKanheyaLal
Presently posted at
Govt. of India Press, Faridabad.
4. HajariLal Binder
Age 45 years
S/o ShriRamji
Presently posted at
Govt. of India Press, Faridabad. .. Applicants

(By Advocate :None)

Versus

1. Union of India,
Through its Secretary,
Ministry of Finance, New Delhi

2. The Secretary
Ministry of Urban Development
NirmanBhawan,
New Delhi.
3. The Director of Printing,
'B'Wing ,
Ministry of Urban Development
NirmanBhawan,
New Delhi.
4. Senior Pay & Accounts Officer (PTG)
Ministry of Urban Development
13/3 Jamnagar House,
New Delhi.
5. The Manager,
Govt of India Press ,
Faridabad, Haryana. ... Respondents

(By Advocate: ShriSubodhKaushik for ShriV.S.R.Krishna)

ORDER(ORAL)

By Hon'ble Mr.RajVir Sharma, Member(J)

None for the applicant. On the last date i.e. on 30.05.2016, no one appeared from the applicant side. It appears that the applicant has lost his interest to pursue this matter. Therefore, the OA is dismissed in default and for non-prosecution.

(K.N. Shrivastava)
Member(A)

(Raj Vir Sharma)
Member(J)

/rb/